



आयकर अपीलीय अधिकरण, पुणे

INCOME-TAX APPELLATE TRIBUNAL, PUNE
(Ministry of Law & Justice, Government of India)

Revised

Constitution of Pune Benches from 07.09.2026 to 11.09.2026.

BENCH	Court Room No.	Hon'ble Vice President / Members
B	No.1	Shri R.K.Panda. V.P & Ms Astha Chandra, J.M
A	No.2	<u>(07.09.2026 to 09.09.2026)</u> Shri Manish Borad, A.M & Shri Pavan Kumar Gadale, J.M
A	No.2	<u>(10.09.2026)</u> Shri Manish Borad, A.M Shri Vinay Bhamore, J.M
C & SMC	No.3	<u>(07.09.2026 to 09.09.2026)</u> Dr Dipak P Ripote, A.M & Shri Vinay Bhamore, J.M
C & SMC	No.3	<u>(10.09.2026)</u> Dr Dipak P Ripote, A.M & First Available, J.M

Note: 1. *Physical hearing shall take place in all the Benches. However, the parties who are interested to have 'virtual hearing', may send their request to the following e-mail ids, latest by 02 working days prior to the date of hearing.

a. pune.bench@itat.nic.in b. pune.cit.itat2@incometax.gov.in
c. pune.cit.itat1@incometax.gov.in

2. The virtual hearing of cases, for which prior requests are made, will be taken up only after conclusion of physical hearing on the concerned day.

3. Shri Pawan Kumar Gadale, J.M will be on leave w.e.f 10.09.2026 & 11.09.2026.

Date.28.08.2026.

sd/-
(R.K.Panda)
Vice-President

Annexureआयकर अपीलीय अधिकरण, पुणे

- a. The parties who are interested to have 'virtual hearing', use the following 'Meeting Number' and 'Password' of respective Benches to join the 'Virtual Hearing' [through 'CISCO-WEBEX' Software:

For the appeals fixed for hearing between 07.09.2026 to 11.09.2026..

<u>'A'</u> <u>Bench</u>	Meeting No.	2640 642 4977
	Password	123456
	Time:	10.30

<u>'B'</u> <u>Bench</u>	Meeting No.	2642 577 7350
	Password	123456
	Time:	10.30

<u>C</u> <u>&</u> <u>'SMC'</u> <u>Bench</u>	Meeting No.	2642 016 9560
	Password	123456
	Time:	10.30

Pune,
Dated :28.08.2026.

By order

Assistant Registrar
सहायक पंजीकार